

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.559/94

Wednesday, this the 27th day of April, 1994.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

.....
K Swaminathan,
Kovilkonam,
Kavarathodu,
Nanniode P.O.,
Vandithavalam-678 534.

....Applicant

By Advocate Shri CS Ajit Prakash.

Vs.

1. The Senior Superintendent of Post Offices,
Palakkad Division, Palakkad.
2. The Chief Postmaster General,
Kerala Circle, Thiruvananthapuram-695 033.
3. Union of India represented by
the Director General, Department of Posts,
Dak Bhawan, New Delhi.

....Respondents

By Shri Mathews J Nedumpara, Addl Central Govt Standing Counsel.

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Pursuant to the directions in OA 1916/93, second respondent
was to make a fresh selection for the post of Extra Departmental
Branch Postmaster, Nanniode Post Office.

2. Applicant challenges the selection made pursuant to this direction. According to him, the selection should have been made on the basis of the rules in force at the time when the vacancy arose on 18.2.1993. He relies on the decision in P. Mahendran vs. State of Karnataka (AIR 1990 SC 405) to support his contention.
3. We find that applicant has filed Annexure A4 representation and that the same is pending consideration before the second

contd.

respondent. We direct second respondent to consider the representation with notice to the person, if any, selected and pass final orders.

4. Status quo as of today will be maintained till a decision is taken as aforesaid by the second respondent.

5. Application is disposed of. No costs.

Dated the 27th April, 1994.

P Venkatakrishnan

PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair

CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN